

V

C.A.No. 9351-9352 OF 1995

ITEM NO.112

COURT NO.6

SEC - III

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).9351-52 OF 1995@@  
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Collector of Central Excise, Aurangabad

Appellant(s)

VERSUS

Motor Industries Co. Ltd.

Respondent(s)

(with appln. for permission to place addl. documents  
on record and with office report)

DATE: 14-1-2003 These matters were called on for hearing today.@@  
BB

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) : Mr. AK Ganguli, Sr. Adv.  
Mr. G Venkatesh Rao, Adv. for  
Mr. BK Prasad, Adv.

For Respondent(s) : Mr. Joseph Vellapally, Sr. Adv.  
Ms. Anuradha Priyadarshini, Adv. for  
M/s Gagrat & Co., Advs.

UPON hearing counsel the Court made the following

O R D E R@@  
CCCCCCCC

...L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Mr. AK Anguli, learned senior counsel appearing for the appellants started his arguments at 3.30 p.m. and he was on his legs when the Court rose for the day leaving the matters part-heard.

.SP1

(D.L. Chugh)  
Court Master

(R.K. Kumar)  
Court Master